

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1755**  
ANSWERED ON- 03/08/2023

**SPORTS INFRASTRUCTURE IN TAMIL NADU**

1755. SHRI M. MOHAMED ABDULLA

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the funds allocated, disbursed and utilized towards development of sports infrastructure for the State of Tamil Nadu;
- (b) whether disbursement towards upgradation of basic sports infrastructure has increased over the last five years; and
- (c) if so, the details for the State of Tamil Nadu and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) Sports being a State subject, the responsibility of development of sports, including development of sports infrastructure facilities, rests primarily with State/Union Territory Governments. Central government only supplements their efforts by bridging critical gaps. However, under the Khelo India Scheme, this Ministry has approved 297 sports infrastructure projects in the country, including in the State of Tamil Nadu. The details of sports infrastructure projects sanctioned under Khelo India scheme, along with the current status, project-wise, across the country, including the State of Tamil Nadu, are available in public domain on the dashboard at <https://mdsd.kheloindia.gov.in>.

(b) and (c) Funds are allocated scheme-wise and not State-wise in this Ministry.

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